

ORISSA HIGH COURT: CUTTACK

Notice No. XXXIII-01/2016-17 524, Dated: 15.01.2018

TENDER CANCELLATION NOTICE

Tender Reference No: XXXIII-01/2016-17- 4961, Dated: 23.06.2016

Tender ID: 2016_HCOR_31701_1

This is for information of all concerned that the eTender for "Scanning, Digitization, Digital Preservation and Integrated Retrieval of the Case Records of High Court of Orissa" published through eTender Notice No. "XXXIII, 01/2016-4961, Dated: 23.06.2016" in the State Government eProcurement Portal is hereby cancelled due to administrative and technical reasons. The bidders admitted for technical evaluation are requested to collect the Earnest Money Deposits as per the procedure laid down in the afore-stated eTender Notice from the Computer Section of the High Court of Orissa.

By Order

Registrar (Judicial)
Orissa High Court, Cuttack